

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4313

ANSWERED ON:19.08.2010

FATE OF SMALL VENDORS

Lingam Shri P.;Mahto Shri Baidyanath Prasad;Yadav Shri Dinesh Chandra

Will the Minister of RAILWAYS be pleased to state:

- (a) whether new catering policy is silent over the fate of small vendors who were evicted following the faulty catering policy of 2005;
- (b) if so, whether the Railways are considering to take up any step for the restoration of those small vendors, contractors; and
- (c) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K. H. MUNIYAPPA)

- (a): The new Catering Policy, 2010, addresses the concerns of all stake holders including small vendors.
- (b) and (c): The issue of renewal / allotment of small units will now be governed as per the provision of new Catering Policy 2010.